## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/196/2016

NAME OF THE PETITIONER(S)

: B.R. Lokesh

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 4

others

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

UNDER SECTION

Represented by

Signature

2) Nancon Kumar Mysth

**ORDER** 

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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